

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) Yes, Sir.

(b) These would be introduced during the course of the financial year 2011- 2012.

(c) 3 MEMU rakes have been allotted for running these services.

Rail overbridges on Kollam-Punalur broad gauge line

3408. SHRI K.N. BALAGOPAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal is pending before the Railways for sanction to construct a rail overbridge at Kundara across the Kollam-Punalur broad gauge line in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) and (b) No, Sir. The State Government of Kerala has been requested to sponsor the proposal of Road Over Bridge at Kundara on cost sharing basis. No such proposal yet has been received from the State Government.

Recent train accidents

3409. SHRIMATI NAZNIN FARUQUE: Will the Minister of RAILWAYS be pleased to state:

(a) the details of train accidents occurring in the last seven months, State-wise, especially in North-Eastern States;

(b) the reasons found after investigation of each accident;

(c) the action taken against guilty persons for negligence;

(d) whether any conspiracy has also been detected; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) During January to July, 2011, altogether 40 consequential train accidents (excluding cases of trespassing at unmanned level crossings) consisting of 4 collisions, 31 derailments, 3 manned level

crossing incidents and 2 cases of fire in train took place on Indian Railways. Out of these, 5 derailments took place in North Eastern states.

(b) Out of 5 derailments in North Eastern states during January to July, 2011, as per the inquiry reports including prima-facie, 3 derailments were caused due to sabotage by the miscreants, 1 derailment was caused due to failure of loco pilot and 1 derailment was caused due to failure of engineering maintenance staff.

(c) In both the cases of derailments caused allegedly due to failure of railway staff, inquiry is under process. Disciplinary action will be initiated against the erring officials after the inquiry report is finalized and responsibility is fixed.

(d) and (e) In all the three accidents caused due to sabotage, cases have been registered under section 120(B) of Indian Penal Code, i.e., criminal conspiracy, alongwith other relevant sections of the Indian Penal Code and the Railways Act. Details of these accidents are as under:

On 23.01.2011 at 14.10 hrs., while the Goods Train No. Dn. FCA Bhim was on run between Lower Halflong and Bagetar stations of Lumding Division of Northeast Frontier Railway, its double headed locomotive derailed blocking through communication due to sabotage caused by the miscreants. Thereafter, on 25.01.2011 at 11.55 hrs. while the Goods Train No. Dn. FCA Bhim was on run between Migrendisa and Lower Halflong Stations of Lumding Division of Northeast Frontier Railway, its double headed locomotive derailed due to explosion on the track. Further, on 10.07.2011 at 20.15 hrs., while the Train No. 15640 Guwahati - Puri Express was on run between Rangiya and Ghoghrapar stations of Rangia Division of Northeast Frontier Railway, there was an explosion on the track and due to its impact, the locomotive along with four coaches derailed and four other coaches were thrown off the track. 3 persons suffered grievous injuries and 13 others sustained simple injuries in this accident.

Projects lately implemented/delayed

3410. SHRI VIJAYKUMAR RUPANI: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that 562 projects were to be implemented during 2010-11 at a cost of Rs. 613026.37 crores; if so, the progress made thereto;

(b) whether it is a fact that some of the projects are delayed; if so, the number of such delayed projects;